F. No. 15(31)2020/FoSCoS/RCD/FSSAlpt1 (Comp. No. 1837)
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety & Standards Act, 2006)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi-110 002

45.40.0005

15-10-2025

ORDER

Subject: Provision for granting registration certificate for seasonal food businesses – reg.

The concept of operating a seasonal business is specified under Form 'A' of Schedule 2 (i.e. Application for Registration / Renewal of Registration under FSS Act, 2006) of FSS (Licensing and Registration of Food Businesses) Regulation, 2011. However, no provision was available in the online Food Safety Compliance System [FoSCoS] for granting registration certificate to seasonal food businesses during short events such as religious fairs, food festivals etc. In the absence of such provision, Food Businesses were applying through normal procedure.

- 2. In this regard, with the approval of Food Authority, a provision in FoSCoS for granting registration certificate or seasonal food business during short events such as religious fairs, food festivals etc. has been created under the window of Registering Authority with the following conditions:
 - **(a) Application and Documents:** As per Form A of FSS (Licensing and Registration of Food Businesses) Regulation, 2011. Registering Authorities are required to fill Form A on behalf of Food Business Operators.

(b) Kind of Business (KoB) allowed:

- (i) **Trade/Retail:** Retailer; and Food Vending Agencies [Sale of food from vending machines.];
- (ii) Food Services: Petty Retailer of snacks/tea shops; Hawker (Itinerant / Mobile food vendor); and Food Vending Establishment.
- **(c) Validity:** Maximum of up to 3 months and non-renewable.
- **(d) Fee:** Rs. 100 [Hawkers are exempted from registration fee vide FSSAI order No. RCD-01003/1/2024/-Regulatory-FSSAI (E-12332) dated 30.09.2024].
- 3. A User Manual detailing the procedure of granting registration certificate on the FoSCoS portal by Registering Authorities is enclosed for reference. This provision has been implemented in FoSCoS with effect from 01st August, 2025.

4. This issues with the approval of Competent Authority.

(Dr. Satyen Kumar Panda)

Executive Director (Compliance Strategy)
Email: ed-office@fssai.gov.in

Encl: As above

To:

- 1. All Food Business Operators, Associations, Food Safety Mitra and other stakeholders.
- 2. Commissioners of Food Safety of all States/UTs.
- 3. Directors of all Regional Offices, FSSAI.
- 4. CTO, FSSAI with a request for uploading on the FSSAI website

Copy for information to:

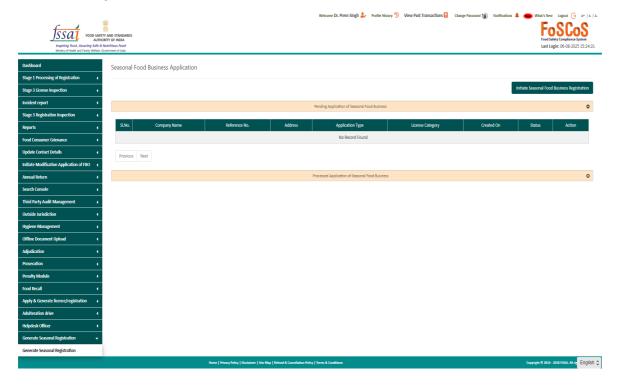
- 1. PPS to Chairperson, FSSAI
- 2. PS to CEO, FSSAI.
- 3. All Divisional Heads, FSSAI.

User Manual

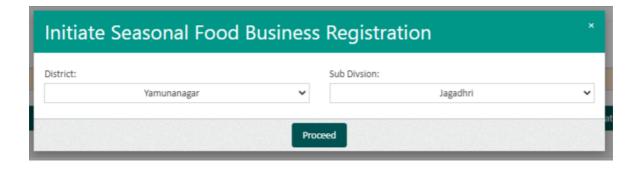
Step 1: Login in State RA account and click on Generate Seasonal Registration option from the side menu.



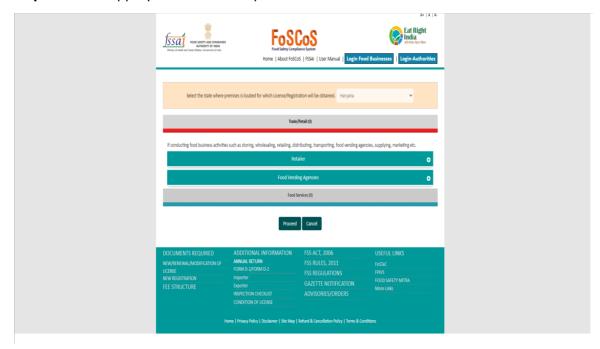
Step 2: On the Seasonal Food Business Application page click on Initiate Seasonal Food Business Registration button



Step 3: Choose District and Sub-division in pop-up.



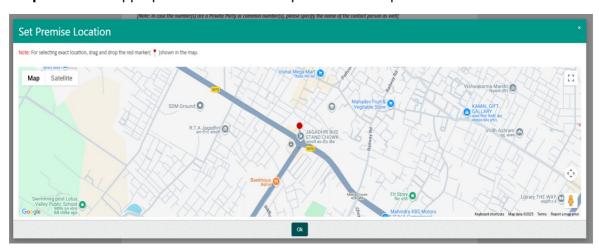
Step 4: Select appropriate KOB and proceed.



Step 5: Fill all the required details in Form 'A'.

SSAT POOD SAFETY AND STANDARDS AUTHORITY OF INDIA. NO Many of Harmit and Francis Windows. Consumers of holds	FOSCOS Food Safety Compilance System Home About FoSCoS FSSAI User Manual Login Food Businesses	Eat Right India
Fill Registration Certificate Details		
Ar	Form "A" [See <u>Regulation 2.1.1 and Regulation 2.1.7.1</u> plication for Registration under Food Safety and Standards Act. 2006	
Applicant Details		
Name of Applicant / Company *		
Designation: •	Individual O Partner O Proprieter O Co-operative Society O Other(s)	
Pan No :	Aadhaar No: I do not posses PAN	
Note: PAN is a business identity as decide	d by food authority. Refer FSSAI order	
Kind of Business		
Trade/Retail - Retailer		
Event Details		
Event Name : *		
Event Period(From Date) : *	20-08-2025 Event Period(To Date) : * dd-mm-yyyy	
Intended date of Start of Food Activity:	dd-mm-yyyy	
Address of Premise of food	business activity/Event:	
Address : *	State: * Haryana	~
District/Region/Zone: * Yamur	anagar Sub-Division/Station/Division Jagadhri (Railways): *	~
Village : * Select	Village Pin Code : *	
Nearest Landmark :		
Correspondence Address		
Address: *	State: *	~
District/Region/Zone : * Select I	istrict Sub-Division/Station/Division Select Sub-Division (Railways): *	~
Village: Select \		
Contact Details		
Tel No:	Mobile No: • +91 -	
Fax:	Email-ID:	
[Note: In case the number(s) are a Private Contact Person: *	e Party or common number(s), please specify the name of the contact person as well]	
Other then Manufacturer Unit		
SI. No. Name of the food catego	У	Action
Select	~	Save & Add
Food Safety Mitra Details(If	Applicable)	
PSIVI NO. 1	Enter FSM No.	
Other Details		
Source of Water Supply : *	○ Public ○ Private ○ Other(s) ○ N/A	
	Save & Next Cancel	

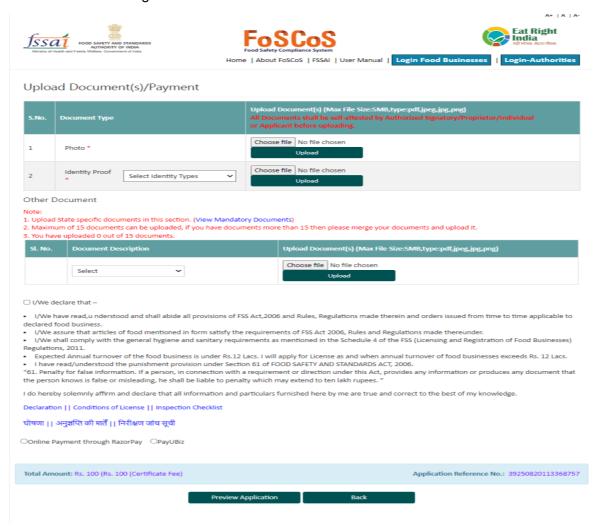
Step 6: Set the appropriate location of the premise on map.



Step 7: E-sign the application with Aadhaar enabled signature.



Step 8: Upload the required documents such as photo and ID proof and provide consent on declaration through checkbox.



Step 9: Choose payment mode and make payment to complete the application.



Government of Haryana Department Of Food and Drug Administration Food Safety and Standards Authority of India Food Safety Compliance System (FoSCoS) https://fctest.fssai.gov.in



Receipt

Reference No: 39250820113368757 Date: 20-08-2025

Name of Company/

Organization:

Test Seasonal FBO

Category of License: Seasonal Food

Seasonal Food Business Registration [Haryana] [New

Registration]

Premises Address: saefaed, Damla (484), Jagadhri,

Yamunanagar, , Haryana, 111111



Kind of Business: Trade/Retail - Retailer

Mode of Payment: Razorpay

Registration Fee: Rs 100

Total Fee Paid: Rs 100.00

Transaction No.: 3037347229028610

RazorPay ID: pay_R7XxNGoWjHHOev

Note:

- FSSAI doesn't contact applicants over telephone for License/Registration. Queries relating to License/Registration are only raised online. License related complaints may be reported at helpdesk - 1800110100 and foscos-notification@fssai.gov.in.
- In case you receive queries by authorities on your application, You are required to respond within 30 days to avoid rejection of your application by login into FSSAI's Food Safety Compliance System (https://foscos.fssai.gov.in) with your user id and password or call us at 1800112100 for any clarification.
- You must keep a copy of Form A (application) for any kind of communication with the authorities till obtaining Registration Certificate.

Step 10: Registration Certificate will be generated.